GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:798 ANSWERED ON:08.08.2013 CONSTRUCTION OF TOILETS Dubey Shri Nishikant ;Dutt Smt. Priya Sunil;Gawali Patil Smt. Bhavana Pundlikrao ;Sugavanam Shri E.G.;Sukur Shri Jadhav Baliram

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of Central assistance provided by the Government for the construction of Individual Household Latrines (IHHLs) and public toilets in rural areas during each of the last three years and the current year, separately, State/UT-wise;

(b) whether the Government proposes to enhance the assistance provided to the State Governments for different development projects especially in rural areas;

(c) if so, the details thereof;

(d) the number of schools and Anganwadi Centres in the country lacking proper toilet/sanitation facilities, State/UTwise;

(e) whether the Government proposes to provide toilets in all schools and Anganwadi Centres in the country particularly in rural areas under the Nirmal Bharat Abhiyan (NBA);

(f) if so, the steps taken by the Government to construct toilets in the remaining schools and Anganwadi Centres in the country including Mumbai; (g) the amount allocated and utilised for the purpose during each of the last three years and the current year, State/UT-wise; (h) whether the Government has released funds to the BPL families in the country for construction of IHHL; and (i) if so, the details thereof during the said period, State/UT-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a) Under Nirmal Bharat Abhiyan(NBA) earlier known as Total Sanitation Campaign(TSC), component-wise funds are not released. However total fund released from Government of India during the last three years and the current year, State/UT-wise is at Annexure-1.

(b) & (c) The TSC has been revamped into NBA w.e.f. 1-4-2012. Under the recently revamped Nirmal Bharat Abhiyan, Government of India has enhanced the financial assistance for construction of Individual Household Latrines (IHHLs) for all eligible beneficiaries (BPLs and identified APLs). The financial incentive has been raised from Rs 3200/- to Rs. 4600/-. In addition upto Rs. 4500 can be availed from Mahatma Gandhi NREGA for construction of the toilet with a beneficiary contribution of Rs. 900, the total unit cost of toilet is now Rs. 10000/-.(Rs. 10500/- for Hilly and difficult areas).

Further the component of Solid and Liquid Waste Management (SLWM) has been prioritized through focused funding. Under Nirmal Bharat Abhiyan(NBA), assistance for SLWM project is available on the basis of total number of households in each Gram Panchayat(GP), subject to a maximum of Rs.7 lakh for a GP having up to 150 households, Rs.12 lakh up to 300 households, Rs.15 lakh up to 500 households and Rs.20 lakh for GPs having more than 500 households. Funding for SLWM project under NBA is provided by the Central and State Government in the ratio of 70:30. Additional cost requirement can be met with convergence with MGNREGS or from the State/GP funds.

For School and Anganwadi toilets, convergence with MGNREGA has been facilitated for additional financial requirements.

(d) The details of toilet units in schools & anganwadis that were included in the project objectives under TSC/NBA and achievement against these objectives are shown at Annexure-2.

(e) to (f) One of the main objectives of NBA is to cover the remaining Government schools not covered under Sarva Shiksha Abhiyan (SSA) and Anganwadi Centres in Government building in the rural areas with proper sanitation facilities and undertake proactive promotion of hygiene education and sanitary habits among students.

Under NBA, Government of India provide financial assistance of Rs.35,000/- (Rs.38,500 in case of hilly and difficult areas) for school toilets in the fund sharing between Central and State Government in the ratio of 70:30. For Anganwadi toilets, financial assistance of Rs.8,000 (Rs.10,000 in case of hilly and difficult areas) is being provided in the fund sharing between Central and State Government in the ratio of 70:30. No project has been approved for Mumbai since Mumbai is not a rural district. To meet the balance objectives of School and Anganwadi toilets still to be constructed in rural areas of country under NBA/TSC, regular review meetings, video conferencing are being organized.

(g) State-wise funds are not allocated for construction of school and anganwadi toilet. However, expenditure reported from the central share for the construction of school and anganwadi toilets during each of the last three years and the current year, State/UT-wise is at Annexure-3 and Annexure-4 respectively.

(h) and

(i) Under NBA, component-wise funds are not released. However expenditure of central share reported for the construction of Individual household latrines for BPLs during each of the last three years and the current year, State/UT-wise is at Annexure-5.